

44

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.42/BB/18	-	For consideration of office objections	Rule 4 of IB	ASREC(India)Ltd Vs Saravana Alloys Steels Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	VENU.K.V. 8277278186	Applicant	BVE

**ORDER**

PCS for Petitioner is present. He has filed memo along with annexures. He requested time to comply with the remaining one more objection. List it on 06.03.2018.

  
Member (T)

  
Member (J)